

ORDER SHEET

O.A / MATRA / CP NO. 483 OF 2004Applicant/s Smt S. Chaudhary Respds. U. O I & CoAdvocate for Applicant/s Sr. D.B. Yadav
Sr. R. C. Maurya Advocate for Respondent/s Sr. K. P. Singh

Notes of the Registry	Orders of the Tribunal	Sheet No. 16
	<u>At 17.02.09</u> Learned counsel for applicant has sent illness slip. Matter pertains to the year 2004. It is seen from the record that time and again, the case has been adjourned at the request of learned counsel for applicant. Put up this case on 19.02.09. No adjournment shall be granted on the next date.  (A.K. Gaur) J.M. <u>At 19.02.09</u> List has been revised. None is present for the applicant. Sri N. P. Singh, Advocate, holding brief of Sri K. P. Singh, counsel for respondents is present. It appears that the applicant has lost interest in prosecuting the OA. OA is accordingly dismissed in default and for non-prosecution.  (A.K. Gaur) J.M.	